

F. No. J-11017/22/2018-Judicial (Part-4)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 28th February, 2019

ORDER


The President is pleased to engage Shri **Mohit Kapoor**, Advocate as Government Pleader for conducting Central Government litigation (except the cases of Railways & Taxation) before the High Court of Delhi, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

High Court of Delhi
Government Pleader

Name of Advocate	Contact details	Enrollment No.
Shri Mohit Kapoor	Off. K. S. Law Office, 20/39 Old Market, Patel Nagar West, New Delhi-110008 Mob: 9999927207 Tel: 011-40153799 Email:kapoormohit259@yahoo.com	D/2423/2017


2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 24(2)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(S. R. Mishra)
Additional Secretary

Copy for information to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Ms. Maninder Acharya, the Ld. ASGI, High Court of Delhi, C-390 LGF, Defence Colony, New Delhi-110024
3. The Registrar, High Court of Delhi.
4. The Incharge, Litigation (High Court) Section, High Court of Delhi, New Delhi.
5. Shri Mohit Kapoor, Government Pleader as mentioned herein above.
6. The Pay & Accounts Officer, Department of Legal Affairs, New Delhi.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. For uploading on website of this Department i.e. www.legalaffairs.gov.in.
9. Guard File/Judicial Section with 5 spare copies.


(Manindra Choudhary)
Superintendent (Legal)
Judicial Section
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